

ORDER

07.12.2018 Learned counsel for the appellants submits that he has been instructed by the appellant(s) in '*Company Appeal (AT) No. 356 of 2018 – Nikita Praveenkumar Tated & Ors.*' and in '*Company Appeal (AT) No. 359 of 2018 – Prakash Chandra Purohit & Ors.*' not to press the appeals, since the parties have already moved before the Tribunal.

In the circumstances, we dispose of the appeals as withdrawn but without any liberty to the appellant(s) to challenge the same before this Appellate Tribunal.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/uk /